

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
NORTH EAST DISTRICT: KARKARDOOMA COURTS, DELHI**

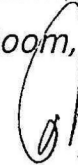
No. 4246-4247/Admn./NE/KKD/2023

Dated.....09..JUN..2023

ORDER

Pursuant to letter No.055/DLSA/LAW/Judl.Dir./2021/6005-6029 dated 06.06.2023 of Ld. Secretary (Litigation), DLSA, following officials posted in Record Room, Karkardooma Courts, Delhi are hereby nominated as 'Nominated Officer' to ensure compliance of the Order dated 26.05.2023 passed by Hon'ble High Court of Delhi in Bail application no. 619/2021, titled as Manish Vs. State :-

- a) Sh. Brij Bhushan Sharma, Incharge, Record Room, KKD Courts
- b) Ms. Promila Mahajan, SJA, posted in Record Room, KKD Courts


09.06.2023

(Virender Kumar Bansal)
Principal District & Sessions Judge,
North-East, Karkardooma courts,
Delhi..

No. 4248-4255/Admn./NE/KKD/2023

Date 09 JUN 20

Copy forwarded for information and necessary action to:-

1. The Ld. Member Secretary, DLSA, Rouse Avenue Courts, New Delhi
2. The Ld. Judge Incharge (Record Room), Karkardooma Courts, Delhi
3. The Ld. Secretary (Litigation), DLSA, Rouse Avenue Courts, New Delhi
4. The concerned Official
5. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
6. R&I Branch North-East District Karkardooma Courts, Delhi for uploading the same on LAYERS.
7. PS to undersigned.


09.06.2023

Principal District & Sessions Judge,
North-East, Karkardooma courts,
Delhi.